कीयले की कमी के कारण रेलगाड़ियों का रद्द किया जाना

*16. श्री श्रीम प्रकाश त्यागी :

39

भी स्यामलाल गुप्त :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

- (क) गत माह कोयले की कमी के कारण कितनी रेलगाड़ियां रह करनी पढ़ों ;
- (ख) रेलगाड़ियों के रह किये जाने से सरकार की कितनी हानि हुई या होने का अनुमान है ;
- (ग) रद्द की गई रेलगाड़ियों में से कितनीपुनः चालू कर दी गई हैं; झौर
- (घ) भविष्य में ऐसी स्थिति उत्पन्न न होने देने के लिए सरकार द्वारा क्या कदम उठाये जाने का विचार है ?
- •(•[CANCELLATION OF TRAINS DUE TO SHORTAGE OF C'OAL

16. SHRI O. P. TYAGI:

SHRI SHYAMLAL GUPTA:

Will the Minister of RAILWAYS be pleased to str.e:

- (a) the number of train.'; which had to be cancelled due to shoitage of coal during the last month;
- (b) the losses suffered or estimated to have been suffered by Government on account of the cancellation of trains;
- (c) the number of the cancelled trains which have since been restored; and
- (d) the steps proposed to be taken by Government to avoid such a situation in future?]

रेल मंत्रालय में उपमंत्री (श्री मोहम्मद शकी कुरेशी): (क) कोयले की कमी के कारण मार्च, 1973 के महीने में कोई गाड़ी रह नहीं की गई थी।

(ख) से (घ) प्रश्न नहीं उठता।

t[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) No

t[] English translation.

trains were cancelled during the month of March, 1973 for shortage of coal,

(b) to (d) Do not arise.] SABOTAGE OF

RAILWAY L'NE IN ANDHRVPRADESIi

17. SHRI DEBANANDA AMAT:
SHRC SUNDAR MANI PATEL:
SHRI LOKANAIH MISRA:
SHRT DAHYABHAI V. PATEL:
SHRI CHANDRAMOULI IAGARLAMUDI:

Will the M'uister of RAILWAYS be pleased to stale:

- (a) whether a number of cases of missing fish-plates, dog-srikes and keys on both sides of the rail in various parts of Andhra Pradesh have recently come to the notice of the Government;
- (b) if so, what are the details in this regard; and
- (c) what security measures have been taken to ensure normal running of trains and prevent sabotage of the railway lines?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): (a) Yes.

- (b) A statement is laid on the Table ot the House.
- (c) Besides such measures as patrolling of track, escorting trains in affected areas, collection of intelligence and exchanging the same with Government Railway Police etc. which are normally taken to ensure safety of rail travel, the security arrangements in Andhra Pradesh, where several such incidents occurred during the recent 'Mulki' agitation, were tightened up by providing re-inforcements of Central Reserve Police, Border Security Force and Railway Protection Special Force. The Territorial Ami)' personnel were also deployed to man the trains in this area. Patrolling by village Talaris and Railway Engineering gangmen was also introduced and armed guards were oosted at import-tant bridges.

42

STATEMENT

Southern, South Central and SouthEastern Railways run through the State of Andhra. The details of incidents of mising fish plates, dog-spikes and keys etc. on each of these Railways as from 1-10-1972 onwards are as given below:—

	Name of the Railway	Number of incidents	Nature of offences	Places of occurence
1.	Southern	9	Removal of rails, fish plates, bolts and nuts, tie bars and placement of steel keys on the rail joint etc.	Between Khadorpet and Ven- katampalli stations; Kal- luru and Garladinne stations; Gooty and Vennadoddi stations; Chit- toor and Siddampalli stations; at Chittoor station; near Kuppam Railway station; between Yorranguntala and Kala- malla stations; between Bommasamudram and Ramapuram stations and between Nallacheruvu and Kadiri stations.
2.	South-Central	69	Removal of M.S. tie-bars, steel keys, dog spikes, round spikes, M.S. Bolts, fish-plates and fish bolts.	These offences were committed at the following stations and between the following stations and between the following sections; Rajahmundry, Tenali, Stuartpuram, Telaprolu, Tarigoppula, Gudivada, Peadavadlapudi, Appicatla, Bapatla, Ramavarappadu, Duggirala, Ramavarappadu, Lingampalli, Savalyapuram Duggirala, Satulur & Narasaraopet, Peddakurapadu, Nidamanur & Uppalur, Bapatla-Chirala, Veeravasaram-Srungavruksham, Vejendla-Manipuram, Duggirala-Tenali, Guntur-Macherla, Piduguralla-Bellamkonda, Piduguralla-Bellamkonda, Piduguralla-Sitaramapuram, Guntur-Perecherla, Vijayawada-Satyanarayanapuram, Guntur-Manipuram, Kavali-Bitragunta, Pedana-Kowtaram Gudivada-Dosapadu, Padakurapadu-Sattenapalli, Kadiyam-Rajahmundry, Rama-varappdu-Nidamanur, Surareddypalem-Ongole, Gannavaram-Pedavutapalli Mustabade-Gannavaram, Dwarapudi-Anaparti,

Name of the Number Railway of Nature of offences incidents	Places of occurence
Program (Control of State Control of Sta	Guntur-Perecherla, Savalyapuram-Santamaga- lur, Satulur-Phirangipuram Manipuram-Reddipalem, Moturu-Putlacheruvu, Dupadu-Kurnool Town Guntur-Nambur,
3. South Eastern 5 Removal of track fitt	ings. The offences were com- mitted on the Malliveedu- Srungavrapukota; Kantakapalli-Kottavalasa; Simachalam-North Pen- durti; Donkivalasa-Bobbili and Tekkali-Naupada Sections.
EXPANSION BY FOREIGN DRUG COMPANIES expa	nsion of their units and the nature of nsion sought; and
SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRI MOHAMMED USMAN TARIF: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state: (a) the names of the foreign drug com- nies who have applied to Government for dere	d according to the policy in force.
Name of the foreign company i.e. company	
with more than 50% foreign equity	
 M/s. Anglo French Drug Co. (Eastern) Ltd., Bombay. M/s. Burroughs Wellcome & Co. (India) Pvt. Ltd., Bombay. M/s. Roche Products Ltd. Bombay. M/s. May & Baker Ltd. M/s. Merck Sharp & Dohme of India Ltd., Bombay – two applications. M/s. Sandoz (India) Ltd., Bombay. M/s. Smith & Nephew (India) Ltd., Bombay. M/s. Boehringer Knoll Ltd. Bombay. 	•=